GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO. 4045 TO BE ANSWERED ON 10TH AUGUST, 2018

MINI DRUG TESTING LABS

4045. SHRI MANSHANKAR NINAMA:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

(a) the details of proposal for opening of Mini Drug Testing Labs in various parts of the country for keeping an eye on the quality of drugs in the country, State-wise;

(b) whether only 40 per cent of work has been carried out under the said scheme during the last two years, if so, the details thereof and the reasons therefor; and

(c) whether the Government has issued any guidelines to speed up the work regarding setting up the said Mini Drug Testing Labs and if so, the details thereof?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY)

(a): The Government has approved a proposal for strengthening of drug regulatory system in the country. This includes setting up of eight Mini Drug Testing Laboratories at the following Airports/Seaports to keep an eye on the quality of drugs in the country:

- (i) Ahmedabad in Gujarat
- (ii) Bengaluru in Karnataka
- (iii) Chennai in Tamil Nadu
- (iv) & (v) Mumbai (Seaport & Airport) in Maharashtra
- (vi) Kolkata in West Bengal
- (vii) Delhi
- (viii) Hyderabad in Telangana

(b) & (c): As per directions of the Government, Central Drugs Standard Control Organisation (CDSCO) has arranged necessary premises for housing the Mini Labs at all the locations except Kolkata. Major equipment and other infrastructure like furnishing of the acquired premises as per special requirement of each Mini Lab have been provided. For procuring small equipment costing upto an amount of Rs. 3.00 lakh, Deputy Drugs Controllers /Assistant Drugs Controllers of the concerned Zones/Sub-Zones have been authorized. The Mini Labs at Ahmedabad Airport, Mumbai Airport, JNPT Seaport (Mumbai) and Bengaluru Airport are ready to be operational.